

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 35 of 2011 &  
I.A. No. 82 of 2011**

**Dated: 5<sup>th</sup> December, 2011**

**Konark Power Project Limited**

**.... Appellant (s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Anr.**

**...Respondent (s)**

**Counsel for the Appellant(s):**

**Proxy counsel for  
Mr. T.N. Rao**

**Counsel for the Respondent(s):**

**–**

**ORDER**

Reply Written Submissions have been filed by the  
Respondents.

***Judgment is Reserved.***

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**TS/SS**